

Declaration of Assets and Liabilities

YEAR 2025

50(Est)

I Gargi Mishra, daughter of Shankaranand Mishra,

Aged 29 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT,

PATNA and presently working as LIBRARY ASSISTANT give herein below

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the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

19/2/25

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|--|--|-------------------|--------------------------------|---------------------------|--------------------------|
| (i) | Cash | Rs 2500/- | NIL | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | Rs 5000/- | Himanshu Tara | Shankaranand Mishra(father) | Madhuri Mishra(mother) | NIL |
| (iii) | Bonds, Debentures and Shares in companies | Rs 3,07,439/-in ELSS | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | Rs 1,00,000/- LIC-9535/-year PLI-33600/- year Tata AIA- 67884/-year | NIL | LIC-6775/-year | NIL | NIL |
| (v) | Motor Vehicles (details of make, etc.) | 2 Wheeler (Activa-I scooty) | NIL | NIL | NIL | NIL |
| (vi) | Jewellery (give details of weight and value) | By gift (Rs.2200000/-) Approx. | NIL | NIL | NIL | NIL |
| (vii) | Other assets, such as values of claims / interests | NIL | NIL | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|------------|--|------|-------------------|---------------------|---------------------|--------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | NIL | NIL | NIL | NIL NIL |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | NIL | NIL | NIL | NIL | NIL |
| (iii) | | | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | NIL | NIL | NIL | NIL | NIL |
| (v) | | NIL | NIL | NIL 1 | NIL I | NIL . |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 07-02-2025 | |
|------------|--|---|--|--|
| (a) | (i) Loans from Banks | 2,70,000Rs,HDFC | | |
| | (ii) Loans from financial institutions | NIL | NIL | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL | |
| | (b) dues to departments dealing with supply of water | NIL | NIL | |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL | |

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| | (d) dues to departments dealing with telephones | NIL | NIL | |
|-----|---|---|-----|--|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL | |
| | (f) Other dues, if any | NIL | NIL | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN NO DSZPM8429K ACK.NO- 782035380180724 A.Y 2024-2025 | | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL | |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL | |
| | (iv) Property Tax | NIL | NIL | |

C. <u>Personal Detail</u>

| GPF/CPF/PRAN No. | | 110144057924 |
|---|------|--|
| Gender | :- | F (M/F) |
| Date of Birth | :- | 2 0 1 1 9 9 5 (DD/MM/YYYY) |
| Class/Group | :- | B (A/B/C) |
| Cadre | [| BIHAR LEGISLETIVE ASSEMBLY SECRETARIAT |
| Home District | :- | DARBHANGA |
| I hereby do | ecla | Signature Signature |
| Place: PATNA Date: 17-02-2025 | Ŷ. | Name of Employee: Gargi Mishra Designation Library Assistant Department:Bihar Legislative Assembly LIBRARY |

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

भारी भिना